# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1852 TO BE ANSWERED ON 19<sup>TH</sup> DECEMBER, 2022

## WOMEN UPLIFTMENT IN BIHAR

### **1852. SHRI VIJAY KUMAR:**

# Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government proposes to work out any plan to overcome unemployment among the unemployed youth in Bihar;
- (b) if so, the details thereof; and
- (c) whether the Government is planning for upliftment of women and address the problem of education and unemployment etc. in Bihar?

#### ANSWER

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): As per available Annual Periodic Labour Force Survey (PLFS) Reports conducted by the Ministry of Statistics & Programme Implementation (MoSPI), the estimated unemployment rate on usual status for age 15 years and above for Bihar during 2018-19, 2019-20 and 2020-21 is 9.8%, 5.1% and 4.6%, respectively which shows that the unemployment rate has a declining trend.

Employment generation coupled with improving employability is the priority of the Government. Accordingly, the Government of India has taken various steps to deal with problem of unemployment in recent times. The Government of India has announced Aatmanirbhar Bharat package to provide stimulus to business and to mitigate the adverse impact of Covid 19. Under this package, the Government is providing fiscal stimulus of more than Rupees Twenty Seven lakh crore. This package comprises of various long term schemes/ programmes/ policies for making the country self-reliant and to create employment opportunities.

The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivise employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. As on 28.11.2022 benefits have been provided to 27,951 beneficiaries through 1205 establishments in Bihar. Pradhan Mantri Mudra Yojana (PMMY) is being implemented by the Government for facilitating self-employment. Under PMMY, collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities. Under the scheme, 321.69 lakh loans amounting to Rs. 1.37 lakh crore have been extended to all category of entrepreneurs in Bihar since 2017-18 to 25.11.2022.

Government is implementing Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme) since June 01, 2020 to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. As on 1st December, 2022, 68,799 loans amounting to ₹57.8 Crore have been disbursed to 54,016 beneficiaries under the scheme in Bihar.

The Production Linked Incentive (PLI) schemes is being implemented by the Government with an outlay of Rs. 1.97 lakh crore, for a period of 5 years starting from 2021-22 which have potential for creating 60 lakh new jobs. All these initiatives are expected to collectively generate employment in the medium to long term through multiplier-effects.

PM Gati Shakti is a transformative approach for economic growth and sustainable development. The approach is driven by seven engines, namely, Roads, Railways, Airports, Ports, Mass Transport, Waterways and Logistics Infrastructure. This approach is powered by Clean Energy and Sabka Prayas leading to huge job and entrepreneurial opportunities for all.

The Government of India is encouraging various projects involving substantial investment and public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Pt.Deen Dayal UpadhyayaGrameen Kaushalya Yojana (DDU-GKY), "Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM)" etc. for employment generation.

Besides these initiatives, various flagship programmes of the Government such as Make in India, Start-up India, Stand-up India, Digital India, Smart City Mission, Atal Mission for Rejuvenation and Urban Transformation, Housing for All etc. are also oriented towards generating employment opportunities. The National Education Policy (NEP), 2020 envisions that providing a quality education to girls is the best way to increase the education levels for the Socio-Economically Disadvantaged Groups (SEDGs), not just in the present but also in future generations. The policy thus recommends that the policies and schemes designed to include students from SEDGs should be especially targeted towards girls in these SEDGs.

The Government has taken various steps to improve women's participation in the labour force and quality of their employment. A number of protective provisions have been incorporated in the labour laws for equal opportunity and congenial work environment for women workers. The Code on Social Security, 2020 has the provisions for enhancement in paid maternity leave from 12 weeks to 26 weeks, provision for mandatory crèche facility in the establishments having 50 or more employees, permitting women workers in the night shifts with adequate safety measures, etc.

The Code on Occupational Safety, Health And Working Conditions (OSH), 2020 has the provisions for the employment of women in the aboveground mines including opencast workings has been allowed between 7 pm and 6 am, and in below ground working between 6 am and 7 pm in technical, supervisory and managerial work where continuous presence may not be required.

The Code on Wages 2019 has provisions that there shall be no discrimination in an establishment or any unit thereof among employees on the ground of gender in matters relating to wages by the same employer, in respect of the same work or work of similar nature done by any employee. Further, no employer shall make any discrimination on the ground of sex while recruiting any employee for the same work or work of similar nature in the conditions of employment, except where the employment of women in such work is prohibited or restricted by or under any law for the time being in force.

To enhance the employability of female workers, the Government is providing training to them through a network of Women Industrial Training institutes, National Vocational Training Institutes and Regional Vocational Training Institutes.

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